

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI  
ORDER**

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	Place of Present Posting	Place of posting
1	Sh. Chirag Rajput, PA, EC: 17927681	PA in the Court of the undersigned.	PS in the personal office of the undersigned.

**Note:-**

(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

*Sanjiv 18/2/25*

**(SANJEEV JAIN)**

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

No. 1567-1580 /P&T/Admn/NE/KKD/2025

Dated 18 FEB 2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge Admn.-I, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

*Sanjiv 18/2/25*

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

